

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (SJ) No.825 of 2015

Ramesh Chandra Ojha -----
..... Appellant

Versus

The Union of India through C.B.I. Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Rajesh Kumar, Advocate
For the C.B.I. : Mr. B. K. Prasad, Advocate

Order No.03 Dated- 07.07.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal eighteen weeks after the lockdown period is over.

Animesh/

(Anil Kumar Choudhary, J.)